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**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...
**CP No.060/00089/2016 IN Date of decision: 30.09.2016
OA No.060/01147/2014 &
MA No.060/01157/2016**

**CORAM: HON'BLE MR. JUSTICE L.N. MITTAL, MEMBER (J)
 HON'BLE MRS. RAJWANT SANDHU, MEMBER (A)**

...
1. MES No.600392, Sh. K. Ramesh Babu S/o Sh. K.P. Balakrishnan
Nair, aged 52 years, working as AGE in O/o GE E/M (P) Patiala.
2. MES No.313923, Sh. Narender Kumar Nirmal, aged 54 years,
working as AE (Civil), AAD (Wks) O/o Chief Engineer Delhi Zone.

...**APPLICANTS**

BY ADVOCATE: Sh. Rohit Seth.

VERSUS

1. Lt. General Sanjiv Talwar, Engineer-in-Chief, Integrated HQs of
Mod (Army), Kashmir House, Rajaji Marg, New Delhi-110011.
2. A.K. Singh, Director General (Pers.), Engineer-in-Chief Branch,
Integrated HQ of Mod (Army) DHQ PO, New Delhi-110011.

...**RESPONDENTS**

BY ADVOCATE: Sh. Sanjay Goyal.

ORDER (ORAL)

....
HON'BLE MR. JUSTICE L.N. MITTAL, MEMBER (J):-

MA No.060/01157/2016

The MA is allowed and annexed affidavit on behalf of the respondents is taken on record alongwith Annexure R-1 subject to all just exceptions.

CP No.060/00089/2016

Counsel for the applicants seeks permission to withdraw the instant Contempt Petition at this stage, in view of order dated 16.09.2016 (Annexure R-1). The instant Contempt Petition is accordingly dismissed as withdrawn at this stage. Notices issued to the respondents stand discharged.

**(JUSTICE L.N. MITTAL)
MEMBER (J)**

**(RAJWANT SANDHU)
MEMBER (A)**

Place: Chandigarh.

Dated: 30.09.2016.

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